

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (Crl.) No(s). 9713/2018

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

RAMESH & ORS.

Respondent(s)

Date : 20-02-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Ajay Vikram Singh, AOR

For Respondent(s)

Ms. Babita Jha, Adv.
Ms. Nancy Mittal, Adv.
Mr. S.K. Dey, Adv.
Mr. Shiv Sagar Tiwari, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent No.1 but none has entered appearance.

Respondent No.2 has expired. Ld. Counsel for the petitioner submits that he will file an application for deletion in respect of deceased respondent No.2 within one week. If filed, be processed as per rules.

Respondent Nos.3 and 4 are duly represented. Four weeks' time is granted to respondent Nos.3 and 4 for filing counter affidavit.

List again on 3.4.2019.

ANIL LAXMAN PANSARE
Registrar